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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST
DISTRICT KARKARDOOMA COURTS, DELHI**

ORDER

The following Committees of all the District i.e. East District/ North-East / Shahdara are hereby constituted with immediate effect.

SL. NO	NAME OF COMMITTEES	NAME OF JUDICIAL OFFICERS
1	COMPUTER COMMITTEE	1. Sh. Shushant Changotra, ASJ, Chairperson 2. Sh. Arvind Dev, JMFC-01, East District, Member 3. Sh. Sahil Monga, JMFC-04, North-East District, Member 4. Ms. Deepakshi Rana, JMFC, Shahdara, Member
2	MAINTENANCE & CLEANLINESS COMMITTEE	1. Sh. Shailender Malik, PO, MACT-02, Shahdara, Chairperson 2. Sh. Shushant Changotra, ASJ, FTC, East, Member 3. Sh. Manu Vedwan, ADJ-02, North-East, Member 4. Administrative Civil Judge, East, Member 5. Administrative Civil Judge, North-East, Member 6. Administrative Civil Judge, Shahdara, Member
3	LIBRARY COMMITTEE	1. Sh. Shushant Changotra, ASJ, FTC, East, Chairperson 2. Sh. Nipun Awasthi, ASJ-06, POCSD, Shahdara, Member 3. Sh. Aashish Gupta, DJ-01, North-East, Member 4. Administrative Civil Judge, East, Member Secretary
4	DISASTER MANAGEMENT COMMITTEE	1. Sh. Vijay Kumar Jha, PO, MACT, Shahdara, Chairperson 2. Sh. Somitra Kumar, DJ-06, East, Member 3. Administrative Civil Judge, East, Member Secretary 4. Administrative Civil Judge, North-East, Member 5. Administrative Civil Judge, Shahdara, Member
5	CONDEMNATION BOARD	1. Sh. Somitra Kumar, DJ-06, East, Chairperson 2. Administrative Civil Judge, East, Member Secretary 3. Administrative Civil Judge, North-East, Member 4. Administrative Civil Judge, Shahdara, Member
6	COMMITTEE FOR PREPARING SCHEME TO PROVIDE/IDENTIFY THE SPECIAL COURT ROOM FOR DISABLED ACCUSED PERSONS	1. Sh. Alok Skhukla, ASJ-02, NDPS, Chairperson 2. Sh. Gajender Singh Nagar, ASJ, (SC-RC)-02, Member 3. Administrative Civil Judge, East, Member Secretary 4. Administrative Civil Judge, North-East, Member 5. Administrative Civil Judge, Shahdara, Member
7	ESTIMATE EXAMINE & SCRUTINY COMMITTEE	1. Ms. Colette Rashmi Kujur, ASJ-06, POCSD, Chairperson 2. Administrative Civil Judge, East, Member Secretary 3. Administrative Civil Judge, North-East, Member 4. Administrative Civil Judge, Shahdara, Member 5. Sh. Inder Singh, DDO, Accounts Branch, East District
8	BUILDING MAINTENANCE COMMITTEE	1. Ld. Principal District & Sessions Judge, East, Chairperson 2. Ld. Principal District & Sessions Judge, North-East, Member 3. Ld. Principal District & Sessions Judge, Shahdara, Member 4. Sh. Gajender Singh Nagar, ASJ, (SC-RC)-02, East, Member 5. Administrative Civil Judge, East, Member Secretary 6. Administrative Civil Judge, North-East, Member 7. Administrative Civil Judge, Shahdara, Member
9	SECURITY COMMITTEE	1. Ld. Principal District & Sessions Judge, East, Chairperson 2. Ld. Principal District & Sessions Judge, North-East, Member 3. Ld. Principal District & Sessions Judge, Shahdara, Member 4. Sh. Gajender Singh Nagar, ASJ, (SC-RC)-02, East, Member 5. The DCP, Shahdara, Member 6. The DCP (Security), Member 7. Administrative Civil Judge, East, Member 8. Administrative Civil Judge, North-East, Member Secretary 9. Administrative Civil Judge, Shahdara, Member 10. Incharge, Police Post, KKD Courts, Delhi, Member
10	CHAMBER ALLOTMENT COMMITTEE	1. Ld. Principal District & Sessions Judge, East, Chairperson 2. Ld. Principal District & Sessions Judge, North-East, Member 3. Ld. Principal District & Sessions Judge, Shahdara, Member 4. Administrative Civil Judge, East, Member Secretary 5. Administrative Civil Judge, North-East, Member 6. Administrative Civil Judge, Shahdara, Member 7. The President, Shahdara Bar Association, Member 8. The Hony. Secretary, Shahdara Bar Association, Member
11	GRIEVANCE REDRESSAL COMMITTEE FOR ADVOCATES	1. Ld. Principal District & Sessions Judge, East, Chairperson 2. Ld. Principal District & Sessions Judge, North-East, Member 3. Ld. Principal District & Sessions Judge, Shahdara, Member 4. Sh. Gajender Singh Nagar, ASJ, (SC-RC)-02, East, Member 5. The President, Shahdara Bar Association, Member 6. The Hony. Secretary, Shahdara Bar Association, Member

12	RESIDENTIAL COMPLEX MAINTENANCE COMMITTEE	1. Sh. Naresh Kumar Malhotra, DJ (Commercial)-06, West District, Chairperson 2. Ms. Surabhi Sharma Vats, ASJ-04, Shahdara, Member 3. Sh. Vinod Joshi, ACJ-CCJ-ARC, East, Member Secretary 4. Sh. Ashwani Panwar, Pr. Magistrate, JJB-V, Member
	ENVIRONMENT & HORTICULTURE COMMITTEE	1. Ms. Kiran Bansal, DJ(Commercial-02), Shahdara, Chairperson 2. Administrative Civil Judge, East, Member Secretary 3. Administrative Civil Judge, North-East, Member 4. Administrative Civil Judge, Shahdara, Member
14	LOCK-UP COMMITTEE	1. Sh. Alok Shukla, ASJ-02, NDPS, East, Chairperson 2. Chief Judicial Magistrate, East, Member 3. Chief Judicial Magistrate, North-East, Member 4. Chief Judicial Magistrate, Shahdara, Member 5. Administrative Civil Judge, East, Member
	DE-STRESS ROOM MAINTENANCE COMMITTEE	1. Sh. Pulastaya Pramachala, ASJ-03, North-East District, Chairperson 2. Devender Kumar, Judge, Family Court-01, Shahdara, Member 3. Sh. Vineet Kumar, ASJ-02, E-Court, Shahdara, Member 4. Sh. Vinod Joshi, ACJ-CCJ-ARC, East District, Member Secretary
	COMMITTEE DEALING WITH KIOSK/SPACE & EXTENSION/RENEWAL OF LICENSE/CANTEEN/DISPENSARY	1. Sh. Gajender Singh Nagar, ASJ, (SC-RC)-02, East, Chairperson 2. Sh. Anil Kumar Paswan, DJ-04, East, Member 3. Administrative Civil Judge, East, Member Secretary 4. Administrative Civil Judge, North-East, Member 5. Administrative Civil Judge, Shahdara, Member
	CRECHE COMMITTEE	1. Ms. Niti Phutela, ASJ-02, (SC-POCSO), Shahdara, Chairperson 2. Ms. Pooja Jain, DJ-03, East, Member 3. Ms. Sonika, JMFC-04, East, Member 4. Administrative Civil Judge, East, Member Secretary
18	COMMITTEE DEALING WITH THE MATTER PERTAINING TO E-TENDERING FOR OUTSOURCING OF PRIVATE SECURITY GUARDS AND SANITATION HOUSEKEEPING WORK/OTHER WORK	1. Sh. Gajender Singh Nagar, ASJ, (SC-RC)-02, East, Chairperson 2. Sh. Akash Jain, ASJ-04, East, Member 3. Ms. Colette Rashmi Kujur, ASJ-06, POCSO, East, Member 4. Administrative Civil Judge, East, Member Secretary 5. Administrative Civil Judge, North-East, Member 6. Administrative Civil Judge, Shahdara, Member
19	STUDY CIRCLE	1. Sh. Shankar Narayanan, ASJ-01, (POCSO), North-East, Chairperson 2. Administrative Civil Judge, East, Member Secretary 3. Administrative Civil Judge, North-East, Member 4. Administrative Civil Judge, Shahdara, Member
20	OATH COMMISSIONER COMMITTEE	1. Sh. Alok Shukla, ASJ-02, NDPS, East, Chairperson 2. Sh. Nipun Awasthi, ASJ-06, POCSO, Shahdara, Member 3. Ms. Mayun Singh, PO, MACT, East, Member 4. Sh. Vinod Joshi, ACJ-CCJ-ARC, East, Member Secretary 5. Ms. Renu Choudhary, JMFC, Mahila Court-01, North-East, Member
21	LADIES BAR ROOM-CUM-ALLOCATION OF LOCKERS OF NEWLY RENOVATED LADIES BAR ROOM, KKD	1. Ms. Kiran Bansal, DJ, (Commercial-02), Shahdara, Chairperson 2. Ms. Savitri, ASJ-02, North-East, Member 3. Ms. Niti Phutela, ASJ-02, (SC-POCSO), Shahdara, Member 4. Ms. Swati Katiyar, ASJ (SFTC), East, Member 5. Ms. Archana Kumari, Advocate/Lady Member Executive, Shahdara Bar Association, Member 6. Ms. Vidya Sevda, Advocate, Member 7. Ms. Shweta Gupta, Advocate, Member
22	SUB-COMMITTEE TO CHAMBER ALLOTMENT COMMITTEE	1. Sh. Gajender Singh Nagar, ASJ (SC-RC)-02, East, Chairperson 2. Sh. Vikas Garg, DJ-05, East, Member 3. Senior Civil Judge, East, Member 4. Senior Civil Judge, North-East, Member 5. Senior Civil Judge, Shahdara, Member

However, any correspondence with the Hon'ble High Court of Delhi, New Delhi & The Ld. Principal District & Sessions Judge (Hqs) shall be done only through the undersigned.

(SHAIL JAIN)
Principal District & Sessions Judge
East District
Karkardooma Courts Delhi:

No. 10777-785/Judl./East/KKD/Delhi

Date 18/5/OCT 2024

Copy forwarded for information and necessary action:

1. The Registrar General, Hon'ble High Court, New Delhi
2. The Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi
3. The Principal District & Sessions Judge, North-East/Shahdara, Karkardooma Courts, Delhi
4. The Concerned Judicial Officers, Karkardooma Courts, Delhi

All the Judicial Officers of North-East District, Shahdara and East District, KKD, Delhi
The Administrative Officer (Judl.)/Incharge, East District, Karkardooma Courts, Delhi
The Website Committee, Tis Hazari Courts Karkardooma Courts, Delhi
For uploading on LAYERS.
PS to the undersigned.

[Handwritten Signature]
Principal District & Sessions Judge
East District
Karkardooma Courts Delhi:

